

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2017 &
IA NO. 1006 OF 2018**

Dated: 26th November, 2018

In the matter of:

M/s. Gama Infraprop Pvt. Ltd.

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **10-12-2018**.

Court Master/PPS

tpd/pk